

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-244(ND)/2017

PRESENT: MS. SAROJ RAJWARE  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power  
Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present:** Ms. Ritu Bhall, Advocate for Applicant  
Mr. NPS Chawla & Mr. Sujoy Datta, Advocates for RP  
Mr. Brijesh Kumar & Ms. Tanisha Setia, Advocates for CoC

**ORDER**

Arguments of the applicant be heard afresh by the reconstituted regular Bench. Accordingly, the dates of hearing in this case are being fixed for 25<sup>th</sup>, 26<sup>th</sup>, 27<sup>th</sup> and 30<sup>th</sup> September, 2019. The dates of 13<sup>th</sup> & 18<sup>th</sup> September, 2019 already fixed are hereby called.

CA-237/18 be listed for arguments on the above dates.



(Saroj Rajware)  
Member (T)



(Ina Malhotra)  
Member (J)